docks is likely to take place by anything that may happen they must stand guard. The troops or the defence personnel are never used to intervene in industrial disputes. This is a matter for the civil authorities, for the Ministry of Labour.

SHRI V. K. DHAGE: Were they summoned in pursuance of any law or were they just summoned by the Government?

SHRI V. K. KRISHNA MENON: Under the Essential Services Act orders are issued to them, and in this particular case it was only for the maintenance of essential supplies.

DR. R. B. GOUR: In this case who wrote to them? What is the relevant clause of the Act under which they were called?

SHRI V. K. KRISHNA MENON: In an emergency of this kind we are informed by the local Government or by the Home Ministry if the situation demands it. At that time the Defence Ministry had to issue orders under the Essential Services Act as happened in the P. and T and other things and the defence services are given definite instructions that they are not to interfere on the economic, industrial or labour side of any strike. No complaint has been received of any such interference.

STRENGTH OF THE RAJKOT UNIT OF THE N.C.C.

*166. SHRI J. H. JOSHI: Will the Minister of DEFENCE be pleased to state:

(a) what is the present strength of the Rajkot Unit of the National Cadet Corps; and

(b) how does it compare with that of the previous two years?

THE DEPUTY MINISTER OF DE-FENCE (Sardar S. S. Majithia): (a) The strength of the N.C.C. at Rajkot as on 31-3-58 is:

to Questions

Officers-23;

Cadets-880.

(b) There has been no change in the strength during the last two years.

SHRI J. H. JOSHI: May I know, Sir, the break-up of these figures division-wise, how many are in the Senior Division, how many are in the Junior Division; also how many girl cadets are there and how many boy cadets are there?

SARDAR S. S. MAJITHIA: In the Senior Division in the Army Wing there are 15 officers and 625 cadets. In the Junior Division there are 5 officers and 165 cadets. In the Girls Senior Division there are 2 officers and 60 cadets. In the Girls Division Junior Wing there are 1 officer and 30 cadets.

SHRI J. H. JOSHI: Is it a fact that one Captain Solonky, a very high ranking officer in the N.C.C. in the Rajkot Unit, is being proceeded against in a court of law and, if so, what are the charges against him?

SHRI V. K. KRISHNA MENON: The fact is correct but we are not at the present moment able to say anything more because it is a matter for the court of law.

SHRI J. H. JOSHI: May I know, Sir, whether any complaint against him had been received by Government and, if so, what steps were taken to see that his conduct may not have any evil effect upon the young cadets in his charge?

SHRI V. K. KRISHNA MENON: I have stated that the matter is under enquiry in a court of law.

MR. CHAIRMAN: He has stated that the matter is under inquiry in a court of law.